## GOVERNMENT OF INDIA MINISTRY OF NEW AND RENEWABLE ENERGY

### **RAJYA SABHA**

## **UNSTARRED QUESTION NO. 2690**

ANSWERED ON 12/08/2025

#### **GREEN ENERGY IN NAGALAND**

2690. SMT. S. PHANGNON KONYAK

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the progress of PM Surya Ghar: Muft Bijli Yojana in Nagaland, the number of households in Nagaland benefited, the target for 2025-26;
- (b) the role of SECI in Nagaland's renewable energy, the solar and hybrid projects initiated by SECI in Nagaland;
- (c) the impact of NER incentives on Nagaland, the manner in which these incentives have benefited Nagaland's projects;
- (d) the impact of small hydro projects in North East States, the number of operational projects in Nagaland; and
- (e) the steps taken to promote green hydrogen in North East and the projects planned for Nagaland under the National Green Hydrogen Mission?

#### **ANSWER**

# THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER (SHRI SHRIPAD YESSO NAIK)

(a) The Ministry of New & Renewable Energy (MNRE) is implementing PM Surya Ghar: Muft Bijli Yojana (PMSG: MBY) across the country since February, 2024. The scheme targets to achieve rooftop solar installations in one crore households in the residential sector by 2026-27.

The scheme is a demand driven, and no state-wise targets are allocated. All residential consumers in the country having grid connected electricity connection of the local DISCOM can avail the benefits of the scheme by applying on the National Portal of the scheme.

A total of 584 applications have been submitted on the National portal and 37 households have been benefitted with rooftop solar installations under the scheme in the state of Nagaland as on 05.08.2025.

(b) SECI, as a Renewable Energy Implementing Agency, is a power procurement intermediary for RE projects being set up through its tenders, procuring power from RE developers and selling it to the Electricity Distribution Utilities, willing to buy RE power, though long-term

Power Purchase Agreements (PPAs)/ Power Sale Agreements (PSAs). The Power Department of Nagaland can also procure RE power from SECI through this mechanism.

So far, SECI has not signed any PSA for procurement of RE power with the Power Department of Nagaland.

(c) The Government is implementing various schemes/programmes to promote renewable energy capacity in the country including the state of Nagaland.

The details of renewable energy capacity installed in the state of Nagaland as on 30.06.2025 are as follows: -

Source	Installed MW)	Capacity (in
Small Hydro Power		32.67
Solar Power		3.17
Large Hydro Power		75.00
Total		110.84

- (d) As on 30.06.2025, a total of 233 Small Hydro Power (SHP) projects with a cumulative capacity of 384.46 MW have been installed in the North-Eastern States. Out of these, 14 no of SHP projects with aggregated 32.67 MW capacity have been installed in the state of Nagaland.
- (e) The Government of India is implementing the National Green Hydrogen Mission (NGHM), on a pan India basis including the North East Region of the country, with an objective to make India a global hub of production, usage and export of green hydrogen and its derivatives.

Presently, no project is planned in the state of Nagaland under the NGHM.

\*\*\*\*